

ITEM NO.52

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3568/2024

MUKHTYAR HAIDAR RIZVI & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 25-02-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Anupam Mishra, AOR

For Respondent(s) :

Mr. Shashank Shekhar Singh, AOR

Mr. Abhinav Singh, Adv.

Mr. Tejas Patel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 have already filed counter
affidavit.

Await scanned soft copies of original records from High
Court and Trial court. Issue D.O.

After receipt of the same, let soft copies of the records
be provided to the Ld. Counsels for both the parties in light of
Circular F.No.01/Judl./2025, dt 10.01.2025.

List again on 17.04.2025.

SUJATA SINGH
Registrar

HJ